

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2937  
ANSWERED ON:24.07.2009  
IMPLEMENTATION OF PANCHAYATI RAJ SYSTEM  
Singh Shri Radha Mohan

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Panchayati Raj system has not been implemented in many States so far;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to ensure implementation of Panchayati Raj system in such States?

**Answer**

MINISTER OF PANCHAYATI RAJ(Dr. C. P. JOSHI)

(a) to (c): The Panchayati Raj system is stipulated across the country where Part-IX of the Constitution applies. Elections to Panchayats in the State of Jharkhand have not been held since the term of the last Panchayat and the matter is sub judice in the Hon'ble Supreme Court of India. The State of Jammu & Kashmir has enacted its own legislation, providing for Panchayats and elections to the Panchayats have not been held.